

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH-IV**

CP(IB)-4675/MB-IV/2018

Under section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

Aramex India Pvt. Ltd.

...Operational Creditor

Versus

Salelink Ecom Pvt. Ltd.

Corporate Debtor

Order Delivered on 25.10.2019

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)
Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 22.10.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Prabhakar Bhat, Registration No.: IBBI/IPA-001/IP-P00299/2017-18/10543 having address at 7/81, Shital, Sion West, Mumbai – 400 022 (email: sukkhe@gmail.com, Mob.: 9820261829) as the Interim



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Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

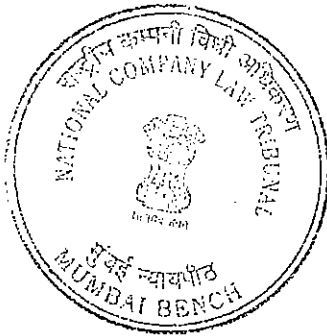
Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)


25.10.2019

Sd/-

RAJASEKHAR V.K.
Member (Judicial)



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On 03/12/2019


Assistant Registrar
National Company Law Tribunal Mumbai Bench